The monthly remuneration including system of compensation as provided in its regulation:-

The monthly remuneration of CIC/ IC's is as under:

Sr. No.	Designation of the Posts	Pay (Fixed)	
1	Chief Information Commissioner	As per section 5(1) of The Right to Information(Term of Office, Salaries, Allowances and Other Terms and Conditions of Service of Chief Information Commissioner, Information Commissioners in the Central Information Commission, State Chief Information Commissioner and State Information Commissioners in the State Information Commissioners in the State Information Commission) Rules, 2019.	
2	Information Commissioners (appointed prior to 24th October, 2019	As per section 13(5) of The Right to Information Act, 2005.	
3	Information Commissioners (appointed after to 24th October, 2019	As per section 5(2) of The Right to Information(Term of Office, Salaries, Allowances and Other Terms and Conditions of Service of Chief Information Commissioner, Information Commissioners in the Central Information Commission, State Chief Information Commissioner and State Information Commissioners in the State Information Commissioners in the State Information	

Sr. No.	Designation of the Posts	Pay Level as per 7 th CPC is as under:
1.	Secretary, CIC	Level-17
2.	Additional Secretary, CIC	Level-14
3.	Joint Secretary	Level-13
4.	Director	Level-12
5.	Deputy Secretary	Level-11
6.	Principal Private Secretary	Level-11
7.	Section Officer	Level-8
8.	Private Secretary	Level-8
9.	Assistant	Level-7
10.	Personal Assistant	Level-7
11.	Librarian	Level-8
12.	Steno Grade 'D'	Level-4
13.	UDC	Level-4
14.	Drivers	Level-2
15.	Multi-Tasking Staff	Level-1

The monthly remuneration of regular officers/staff of CIC is fixed as per 7th CPC is as under: